

engaged in social, cultural and religious activities. They get funds direct from abroad. In this connection, I would like to draw the attention of the Minister towards *Boudhgaya Samanvaya Ashram* which was founded by late Jai Prakash Narayanji. Lakhs of Rupees are paid direct to Samanvaya Ashram. In this connection, I had written to the hon Minister that funds are misused on a large scale there. Political parties are being given subscriptions there whereas its main objective is to educate the poor and physically handicapped children and put them on the right path. But funds are being misused there. I would like to know from the hon Minister as to what amount was received by the *Boudhgaya Samanvaya Ashram* in Bihar during the last two years and out of that what amount was utilised for the benefit of the people? I would further like to know whether any case will be filed against Shri Dwaraka Sundarani, the Manager of the Samanvaya Ashram, who misused the funds on a large scale?

[English]

SHRI P CHIDAMBARAM Pardon me Sir, I require a separate notice for this specific association. As soon as I receive the notice, I will supply the answer.

Child Sacrifice

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*274 SHRI H M PATEL
SHRI MANIK REDDY

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether children are being sacrificed in many parts of the country,

(b) the number of such incidents reported in Delhi, Maharashtra, Karnataka and West Bengal During the past two years,

(c) whether any such case has been reported in Delhi recently, and

(d) if so, the preventive measures taken to stop child kidnapping and their sacrifice?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P CHIDAMBARAM). (a) to (d). Information regarding child sacrifice is not collected and tabulated by the Central Agencies. However, information is being collected from the State Governments/Union Territory Administrations and will be laid on the Table of the House on receipt.

SHRI H M PATEL Mr Speaker Sir, as to the number of child sacrifices, what steps or practical measures the Government propose to take in this regard? You are aware of the fact that child sacrifices are taking place. There are several reports available with me here. They may not be comprehensive but this is a fact that child sacrifices are taking place and they are reported from time to time in the Press. Has the Government considered the matter at all? If so, what steps do they propose to take concretely in regard to them?

SHRI P CHIDAMBARAM We are collecting information from the State Governments and we will place it on the Table of the House. On the basis of the information collected, we shall certainly consider what steps have to be taken to stop this evil.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Class III Employees on Muster Roll in N.D.M.C.

*269 SHRI VILAS MUTTEMWAR Will the Minister of HOME AFFAIRS be pleased to state

(a) whether there is any policy for regularising the services of Class III employees who are on muster roll in the New Delhi Municipal Committee,

(b) if so, the number of Class III employees on muster roll in the New Delhi

Municipal Committee and the number of employees who have completed three years service and the number of those employees who have completed two years service out of them, and

(c) the reasons for not regularising their services and the time by which the services would be regularised?

THE MINISTER OF HOME AFFAIRS (S BUTA SINGH) (a) to (c) A statement is given below

STATEMENT

The number of Class III employees working in the N D M C on Muster Roll is 109 26 of them have completed 3 years and 30 have completed more than 2 years service Their services are regularised as and when regular vacancies occur on account of retirement, resignation or death or on creation of additional posts to be filled up by direct recruitment It is not possible to indicate any definite time by which their services would be regularised

[English]

Objective Type Tests

*273 SHRI PRATAPRAO B BHOSALE Will the PRIME MINISTER be pleased to state

(a) whether the Union Public Service Commission propose to introduce the system of objective type tests

(b) if so, the details of the scheme and the names of examinations where this system is to be introduced, and

(c) the objectives of this new system?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AF-

FAIRS (SHRI P CHIDAMBARAM): (a) to (c). The Union Public Service Commission introduced the system of Objective Type Tests on an experimental basis in 1976 and on a large scale from 1979 onwards In almost all the examinations conducted by the Commission, barring the Civil Services (Main) Examination and the Limited Departmental Competitive Examination for Under Secretaries, the question papers are either partly or fully of the objective type format. This type of testing ensures quickness of evaluation where large number of candidates are involved while maintaining objectivity It also permits wide coverage of the subject matter being tested

Review of Jodhpur Detenus Cases

*275 SHRI INDRAJIT GUPTA
SHRI VIJAY KUMAR YADAV

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No 1834 on 7 August, 1987 regarding review of Jodhpur detenus cases and state

(a) whether the matter has since been considered and a decision taken thereon,

(b) if so, the details of the decision taken, and

(c) if not, the reasons for delay?

THE MINISTER OF HOME AFFAIRS (S BUTA SINGH) (a) and (b) The matter is under consideration

(c) Does not arise

[Translation]

Central Assistance for Narmada Valley Development Projects

*276 SHRI DILEEP SINGH BHURIA Will the Minister of WATER RESOURCES be pleased to state

(a) the amount made available by the